NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 120/397-398,58-59,235(2),237(b)/NCLT/AHM/2016 (New) CP No. 24/397-398, 58-59,235(2),237(b)/CLB/MB/2016 (Old)

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2017

Name of the Company:

Alliance Industries Ltd.

V/s.

Peoples General Hospital Pvt. Ltd.

Section of the Companies Act:

Section 397-398, 58-59, 235(2), 237(b) of the

A Company of the second of the

Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. Mr. Hamesh Naidu Adv. org. Petitioner

2. Mr. Kunal. P. Vaishnav Adv "

3. S.K. Baba Repredent Adv. Adv. "

Repredent Adv.

M. L. J. Cida. Adv. Reob.

5. Amolfrush Shrot Adr. Res. No. 2

<u>ORDER</u>

Learned Advocate Mr. Kunal Vaishnav with Learned Advocate Mr. Hamesh Naidu present for Original Petitioner. Learned PCS Mr. S.K. Batra present for Respondent No.1. Learned Advocate Mr. L.J. Golani present for Respondents.

In view of the pendency of IA 193/2017 and 259/2017.

List the matter on 14.12.2017.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 23rd day of November, 2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL